

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Person) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
THREE C GREEN DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	THREE C GREEN DEVELOPERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	30-12-2010
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES- DELHI
4.	CORPORATE INDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBOTR	U70102DL2010PTC211958
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office: C-23, Greater Kailash Enclave, Part-I, New-Delhi-110048. Principal Office for Books of Accounts: Ground Floor, Tower B, Lotus Business Park, Plot No. 8, Sector 127, NOIDA, Uttar Pradesh – 201304.
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	23-12-2021 <i>[Order received from Court Receiver, NCLT, New Delhi vide email dated 20-01-2022]</i>
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21-6-2022 <i>[180 Days from the Insolvency Commencement Date]</i>
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	NAME – MR. VIKRAM BAJAJ REGISTRATION NUMBER- IBBI/IPA-002/IP-N00003/2016-17/10003
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	REGISTERED ADDRESS- 308, 3 RD FLOOR, PEARL BUSINESS PARK, NETAJI SUBHASH PLACE, PITAMPURA DELHI-110034

		EMAIL-BAJAJ.VIKRAM@GMAIL.COM
10	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSION	ADDRESS FOR SENDING CLAIMS: 308, 3 RD FLOOR, PEARL BUSINESS PARK, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034 EMAIL- ip.threecgreen@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	3-2-2022
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Financial Creditors (Homebuyers) – Homebuyers of Real Estate Project ‘ Lotus Yardscape Phase I ’ registered under UPRERA Project ID - UPRERAPRJ5968 on 14-8-2017
13	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	Financial Creditors (Homebuyers) – The financial creditors in the class may propose any of the following Insolvency Professionals, who have given their consent to act as their Authorised Representatives in the claim Form CA to be submitted by them: 1. Mr. Sanjeev Ahuja (IP) - IBBI/IPA/002/IP-N00028/2016-2017/10061 2. Mr. Rakesh Kumar Jindal (IP) - Reg. No. IBBI/IPA-002/IP-N01148/2021-2022/13963 3. Mr. Ashok Kumar Gupta (IP) - Reg No. - IBBI/IPA-003/IP-N00010/2016-2017/10072 The Insolvency Professional proposed by the highest number of financial creditors in the class shall be proposed to the Adjudicating Authority for appointment as Authorised Representative of financial creditors in the class Financial Creditors (Homebuyers) in accordance with Regulation 16A of IBBI(CIRP)Regulations
14	(A) RELEVANT FORMS AND (B) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT:	Relevant forms are available at https://ibbi.gov.in/home/downloads Details of Insolvency Professionals proposed to act as Authorised Representatives are available at

		https://www.ibbi.gov.in/ips-register/view-ip/1
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Notice is hereby given that the National Company Law Tribunal, Bench IV, Delhi has ordered the commencement of corporate insolvency resolution process of the Three C Green Developers Private Limited on 23-12-2021.

The creditors of Three C Green Developers Private Limited are hereby called upon to submit their claims with proof on or before 3-2-2022 to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class **Financial Creditors (Homebuyers)** in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



VIKRAM BAJAJ
REGISTRATION NO- IBBI/IPA-002/IP-N00003/2016-17/10003
INTERIM RESOLUTION PROFESSIONAL
THREE C GREEN DEVELOPERS PRIVATE LIMITED

22-01-2022
NEW DELHI